

of unauthorised occupants from public premises and for certain incidental matters be extended up to Friday, the 2nd May 1958."

### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

#### TWENTY-FIRST REPORT

**Sardar Hukam Singh** (Bhatinda): Sir, I beg to present the Twenty-first Report of the Committee on Private Members' Bills and Resolutions.

### ESTIMATES COMMITTEE

#### THIRTEENTH REPORT

**Shrimati Sucheta Kripalani** (New Delhi): Sir, on behalf of the Chairman of the Estimates Committee, I beg to present the Thirteenth Report of the Estimates Committee on action taken by Government on the recommendations contained in the Twenty-seventh Report of the Estimates Committee (First Lok Sabha) relating to the Hindustan Antibiotics (Private) Ltd., and the Hindustan Insecticides (Private) Ltd.

### PUBLIC ACCOUNTS COMMITTEE

#### FIFTH REPORT

**Shri T. N. Singh** (Chandauli): Sir, I beg to present the Fifth Report of the Public Accounts Committee on the Accounts of the Delhi Road Transport Authority for the year 1954-55 and Audit Report thereon.

### GIFT-TAX BILL—contd.

**Mr. Speaker:** The House will now resume further discussion on the following motion moved by **Shri Morarji Desai** on the 23rd April, 1958, namely:

"That the Gift-tax Bill, 1958, be referred to a Select Committee consisting of **Shri Asoke K. Sen**, **Shri C. D. Pande**, **Shri Tribhuvan Narayan Singh**, **Shri Mahavir Tyagi**, **Shri S. Ahmad Mehdi**, **Shrimati**

**Uma Nehru**, **Shri Shivrang Rango Rane**, **Sardar Iqbal Singh**, **Dr. Y. S. Parmar**, **Shrimati Renuka Ray**, **Shri Liladhar Kotoki**, **Shri Jaganatha Rao**, **Shri Narendrabhai Nathwani**, **Shri Radheshyam Ramkumar Morkarka**, **Shri Harish Chandra Mathur**, **Shri Radheyal Vyas**, **Shri Vidya Charan Shukla**, **Shri C. R. Pattabhi Raman**, **Shri N. G. Ranga**, **Shri M. Shankaraiya**, **Shri Satyendra Narayan Sinha**, **Shri George Thomas Kottukapally**, **Shri A. M. Tariq**, **Shri Kamalnayan Jamnalal Bajaj**, **Shri B. R. Bhagat**, **Shri Mathura Prasad Mishra**, **Shri T. Sanganna**, **Shri S. R. Damani**, **Shri Rajeshwar Patel**, **Shri T. C. N. Menon**, **Shri Prabhat Kar**, **Shri R. K. Khadilkar**, **Shri Bimal Comar Ghose**, **Shri Arjun Singh Bhadauria**, **Shri M. R. Masani**, **H. H. Maharaja Sri Karni Singhji of Bikaner**, **Shri Premji R. Assar**, **Shri N. Siva Raj**, **H. H. Maharaja Pratap Keshri Deo**, **Shri Naushir Bharucha** and **Shri Morarji Desai** with instructions to report by the 1st May, 1958."

Out of 4 hours allotted to this motion, 41 minutes have already been availed of and 3 hours and 19 minutes now remain.

**Shri Raghurib Sahai** may continue his speech.

I would like to know how long the hon. Minister proposes to take for his reply. We will close at 3.30.

**The Minister of Finance (Shri Morarji Desai):** I do not think I will take more than half an hour.

**Mr. Speaker:** Then, I will call the hon. Minister at 3.00 P.M. Is there any other hon. Minister who wants to participate? I see none.

**Shri Raghurib Sahai** (Budaun): Sir, yesterday when the House was about to rise, I was quoting the opinion of Prof. Kaldor on the one hand and that of the Taxation Enquiry Commission on the other. I was dealing with the predicament in which we laymen were placed in view of the conflict of such opinions of experts.